**CENTRAL ELECTRICITY REGULATORY COMMISSION**
**NEW DELHI**

**Petition No. 432/MP/2019 along with I.A. No. 82/2023, 111/2025**

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| Subject | : | Petition under Section 79 of the Electricity Act, 2003 read with the statutory framework governing procurement of power through competitive bidding and Power Purchase Agreement dated 07.08.2007 seeking compensation on account of increased cost incurred by Sasan Power Limited consequent to default of the Procurers. |
| Petitioner | : | Sasan Power Limited |
| Respondent(s) | : | MPPMCL & Ors. |
| Date of hearing | : | **17.11.2026** |
| Coram | : | Shri Jishnu Barua, Chairperson<br>Shri Ramesh Babu V., Member<br>Shri Harish Dudani, Member<br>Shri Ravinder Singh Dhillon, Member |
| Parties Present | : | Shri Venkatesh, Advocate, SPL<br>Shri Siddharth Nigotia, Advocate, SPL<br>Shri Subham Bhut, Advocate, SPL<br>Shri Harpreet Walia, SPL<br>Shri G. Umapathy, Senior Advocate, MPPMCL<br>Shri Aditya Singh, Advocate, MPPMCL<br>Shri Hasan Murtaza, Advocate, BRPL<br>Shri Sameer Sharma, Advocate, BRPL<br>Shri Ankit Kumar Sinha, Advocate, BRPL<br>Shri Sakya Singha Chaudhuri, Advocate, PSPCL<br>Ms. Shreya Dubey, Advocate, PSPCL<br>Ms. Asmita Narula, Advocate, PSPCL<br>Shri Nitin Kala, Advocate, TPDDL<br>Shri Kunal Singh, Advocate, TPDDL<br>Shri Tanmay Jain, Advocate, TPDDL<br>Ms. Kashish Singh, Advocate, TPDDL<br>Shri Shubham Arya, Advocate, HPPC & Rajasthan Discoms<br>Ms. Kaavya Madaan, Advocate, HPPC & Rajasthan Discoms<br>Ms. Shree Dwivedi, Advocate, HPPC & Rajasthan Discoms |

## Record of Proceedings

The matter was called out for hearing in hybrid mode.

2. At the outset, the learned counsel for the Petitioner sought an adjournment on account of personal difficulty and further requested that the matter may preferably be listed for a physical hearing in January, 2027.

3. The learned counsel for the Respondents did not object to the said request.

4. Accordingly, the Commission, after hearing the parties, adjourned the hearing in the matter. The Petition shall be listed for hearing on **5.1.2027** at **2:30 p.m.**

**By order of the Commission**

***Sd/-***
**(Vipan Sharma)**
**Deputy Chief (Law)**